

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3222  
ANSWERED ON:14.12.2005  
STRIKE OF CGHS EMPLOYEES  
Reddy Shri Mekapati Rajamohan

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether CGHS employees went on a nationwide strike in the month of November,2005 ;
- (b) if so, the main demands of the employees ;
- (c) the number of times CGHS employees went on strike during the current year, date-wise; and
- (d) the reaction of the Government to their demands?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE( SMT. PANABAKA LAKSHMI)

- (a): Yes, Sir. The CGHS employees went on a nationwide strike in the month of November, 2005.
- (b): The information is given at Annexure.
- (c): During the current year, the CGHS employees went on strike on the dates given as under:-
  - (i) 7.6.2005
  - (ii) 29.8.2005 and 30.8.2005
  - (iii) 18.11.2005
- (d): The demands of Central Health Employees Federation (CHEF) were discussed in a meeting taken by Secretary(Health&FW) on 1.8.2005. Further, these were discussed in a meeting taken by Minister of Health & Family Welfare on the same day. The progress of action taken on the Charter of Demands was discussed in a meeting taken on 11.11.2005 by Director General of Health Services (DGHS).

**ANNEXURE**

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO.3222 FOR 14.12.2005.

1. Stop and remove privatisation and contractualization of the services in the Health Sector.
2. Filling up all vacant posts of Group `C` and `D` staff.
3. Recognition of Associations/Unions whose applications are pending.
4. Settlement of all anomalies pending the Anomaly Committee of the M/o Health & Family Welfare.
5. At least 4 sets of uniform to all Health Employees and quantum of stitching charges should be at par with the market rate.
6. Grant of PCA to all left out Health employees.
- 7 Immediate formation of Department Council/office council.
8. Common Uniform Recruitment Rules for all cadres of Central Health.
9. Compassionate appointment should be settled without any further delay and the restriction of 5% should be removed for the Health Sector.
10. At least three promotions to all Health employees.

11. ACP Scheme should be implemented in its true spirit.
12. Scientific restructuring of various categories should be done in consultation with CGHS.
13. OT allowances should be paid to all staff working in OT.
14. Casual leave should be restored to 12 and 15 days as was earlier.
15. The posts having similar recruitment rules should have similar pay scales.